

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

Misc. Application No 360/94

Dated:- 2 SEP 1994

IN CA 701/93

APPLICATION NUMBER: and RANo. 20/94.

APPLICANTS:

Sri Yesudas
To.

RESPONDENTS:

vs. Director LRDE, Blore and another

① Sri Biri Singh, Advocate,
no. 29/31 Dhondusa Bldg,
Nagarkhet Main Road
BANGALORE

Subject:- Forwarding of copies of the Orders passed by the
Central administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/
~~STAY ORDER/INTERIM ORDER~~/, passed by this Tribunal in the above
mentioned application(s) on 18-08-94

Issued on
5/9/94

for S. Shanmugam
DEPUTY REGISTRAR
JUDICIAL BRANCHES.

Sh. Yesudas, v/s Director, Electronics & Radar Development
Establishment & Assoc.
RA NO. 30/94

Date	Office Notes	Orders of Tribunal
		<u>PKS(VC)/TVR(MA)</u> 18.8.1994 <u>ORDERS ON M.A. NO.360/1994</u> Heard Shri Biri Singh, Counsel for the applicant. The M.A. No.360/1994 seeking restoration rejected since the O.A. was one for review of our order and it has been heard and disposed off on its merits. <i>Sd/-</i> <i>Im</i> MEMBER(A) <i>Sd/-</i> <i>V</i> VICE CHAIRMAN  TRUE COPY <i>Sd/-</i> <i>Shanhar</i> Section Officer 2-pg Central Administrative Tribunal Bangalore Bench Bangalore